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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER :

TCP/174/2016

NAME OF THE PETITIONER(S) :

Marg Ltd & Another

NAME OF THE RESPONDENT(S) :

Karakal Port<sup>Pr</sup>Ltd + 7

UNDER SECTION :

397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SHONA G. MALVI,  
A. ASIF BASHA

Counsel for  
R2 to R5

A. Asif Basha

R. SANKARANARAYANAN

Counsel for  
Petitioner

R. Sankaranarayanan

ORDER

Shri R Sankaranarayanan, counsel for petitioner present. Shri A Asif Basha, counsel for R2 to R5 present. Time extended at request for hearing in CA-1/2015. Put up on 17.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)